

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO.47

Dated Guwahati, the 6th September, 2016

In supersession of all previous orders, Hon'ble the Chief Justice has been pleased to allot official Bungalow No.2 at M.G.Road, Guwahati to Hon'ble Mr. Justice Suman Shyam, Judge, Gauhati High Court, until further orders. The Bungalow shall be treated as official residence with effect from the date of occupation by his Lordship.

By Order,

Sd/- M.K.Kalita,
REGISTRAR (ADMIN.)

Memo No. HC. III-16/1987/2286-2299/G Dated: 6th September, 2016
Copy to:

1. The Registrar (Vig. / Judl./ Estt.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/Itanagar Bench, Naharlagun.
3. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (PM&P), Gauhati High Court, Guwahati, for information & necessary action
5. The Deputy Registrar (PM&P), Gauhati High Court, Guwahati, for information & necessary action.
6. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
7. The P.S. to Hon'ble Mr. / Mrs. / Justice _____, Gauhati High Court, Guwahati.
8. The System Analyst, Computer Section, Gauhati High Court, Guwahati. He is requested to upload this Notification in the website of Gauhati High Court immediately
9. The AO(Judl)/_____, Gauhati high court, Guwahati
10. The Court Officer No. 1/II, Gauhati high Court. They are directed to do the needful for making the Bungalow No.2 ready for occupation in co-ordination with PM&P section.
11. The C. A. to the Registrar General, Gauhati High Court, Guwahati.
12. The Chief Security Officer, Gauhati high Court, guwahati
13. The Notice Board, Gauhati High Court, Guwahati.

REGISTRAR (ADMIN)

6/9/16